

would like to request the Government to let this august House know the steps it is going to take to solve water crisis in Delhi. This is not the problem merely in those areas where the hon. Members of Parliament or the Ministers live, but for the commonman who face the water problem. The Government should take some concrete steps to supply them water and make a statement in the House.....(*Interruptions*).

SHRI KALKA DAS (Karolbagh): Mr. Speaker, Sir, we have drawn the attention of the House towards this many times. This is the factual position that Delhi is going to face acute water crisis, as stated by the hon. Member. This has created a lot of tension in the minds of people. We have been drawing the attention of the administration for many years towards this, but the Government has not done anything. This august House should apprise the Delhi Administration of acute shortage of water Delhi is going to face. There is a doubt that people might die of thirst. The administration should be directed to attend to it and solve the problem.

SHRI BRISHIN PATEL (Siwan): Mr. Speaker Sir, an hon. Member of this House, Shri Devendra Prasad Yadav's younger brother, Shri Surendra Yadav was killed on 9.4.92 at 5.00 a.m. in the morning in Phulparas market in Madhubani district by a bullet. Duty conscious and brave police Inspector of Phulparas nabbed the three culprits on the spot. The name of one of the assailant's is \* - - - who in the Bihar Vidhan Sabha.....

[*English*]

MR. SPEAKER: The name is not forming part of the record.

(*Interruptions*)

[*Translation*]

SHRI BRISHIAN PATEL: He has been arrested. Arrests have been made. They have been nabbed. \* is related to the leader of the opposition in Bihar, Dr Jagannath Mishra. Because this is a case of political vendetta, Shri Devendra Prasad Yadav's younger brother was killed deliberately. It is because Shri Lalu Prasad Yadav was about to inaugurate the Phulparas Sub-division. Those people did not want it and resented it. They thought that because of initiative being taken by Janata Dal Phulparas has been made a sub division and later this credit will go to them only. That is why quite deliberately a conspiracy was hatched and hon. Member, Shri Devendra Prasad Yadav's younger brother was killed. There is a planned conspiracy in it. That is why I would like to request you to get it probed. The assailants should be punished. This is the only request that I would like to make to you.....(*Interruptions*).....

SHRI NITISH KUMAR (Barh): Mr. Speaker sir, one person has been arrested in connection with the murder\*.....

[*English*]

MR. SPEAKER: Don't mention the names. They are not here to defend themselves.

(*Interruptions*)

[*Translation*]

SHRI NITISH KUMAR: Congress (I) candidates in the assembly elections\* (*Interruptions*).....This is a political murder.....(*Interruptions*)

MR. SPEAKER: Such an allegation can

be made against you as well..... (*Interruptions*).....

**SHRI NITISH KUMAR:** You can delete the name. I would like to tell you that this is a political murder and this political murder is the work of the Congress(I) people in this area. It has two purposes—the first is political vendetta and the second is that they seek to destabilize the State Government. In any way they want to disturb the law and order situation and then allege that it has deteriorated. On the one hand, they are killing and on the other hand they want to show that peace in the State is disturbed. After coming to Delhi they want to give publicity to this thing. Mr. Speaker, Sir, they have been exposed, not once but many times. On the 2nd, this very group, the Congress(I) people had murdered two Yadavs and many people belonging to weaker sections. Such incidents have been continuously taking place in this area. Political murders are being committed. A few days back the question of murder of an M.L.A and massacre was raised here. All these things are happening, quite deliberately in Bihar and the Congress(I) is doing it. The stable Government in the State is sought to be destabilized. That is why I would like you to get this matter probed by the Home Minister. We shall request you to send a Parliamentary delegation to get all these incidents probed. All these murders and the law and order situation which is rapidly deteriorating should be probed by the Parliamentary delegation so that the truth may emerge. This is the conspiracy of the Congress(I). It will be proved and made public. Through you, I would like to present these facts before the House..... (*Interruptions*).....

**SHRI GEORGE FERNANDES (Muzaffarpur):** Mr. Speaker, Sir, I wish to say two things in this connection for the last few days the Bihar Government is under attack and it is going on inside as well as outside the House. One such thing came before the

House. It is about the murder of an hon. Member's brother. During the last few days, especially all through the last week a furore over the murder of Shri Hemant Shahi was raised so much so that once the House had to be adjourned. It appears to me that the views about the individual's life are expressed in a strange way. If an hon. Member of a Legislative Assembly or an M.P. is killed, there is a furore in the House about this. It shall be talked in such a way as if the entire heaven has fallen. The same reaction is seen in the States also, but if an ordinary man is killed then the kind of psyche we have fill now is that his life was of little consequence. Every morning we read in newspapers that 25 people were killed in Punjab today and another 25 in Kashmir and are not at all disturbed by that. This has been proved. I shall not go into that, but a discussion on the life of an hon. Member of the House is necessary. The Bihar Government has been attacked in the last few days and a demand was made that the Government should be dismissed and President's Rule should be imposed. This word was uttered in this House many times in the last few days by the people sitting on that side. I am not going to say anything about them. I have already said that some of them will raise Bihar issue today and at your instance they would attack Bihar and then some day they will go against you also and no body shall be left here to speak.

That is why I shall not go into that. I shall not go into those controversies. I would like to make a special request to you that I would like to thank the police official who nabbed those culprits in the above murder case. I would like to thank him through you. This incident took place at 5.00 a.m. in the morning and the police station was adjacent to the House. As soon as they came to know, they came there and arrested 3 people on the spot. But those people who have been arrested have links with political leaders and are their relatives. They are among the relatives of those people who are taking leader-

ship in Bihar. I am not naming any party. The function was to take place there on the 14th. They were running away after murdering the Chief organiser of the function. The honourable Prime Minister is not here at the moment. I would like to know from him and the hon. Home Minister whether they would reassure this House regarding this matter that their party was not involved in any way in it. But it is clear and well known that their party had a hand in it. Then, are they willing to take up this matter and clarify it in the House. Because I fear that the work of engineering this kind of incidents shall take place every day and then they would say that our Government can not protect the life and property of our own people. So, we have no right to continue in power in the State. The issue can go upto this extent. First, these people talked about the murder of their own man. Now the murder issue of our man is being talked about in the State. We people have experienced all these things and that is why Mr. Speaker, Sir, it is my most humble request to you that either the Prime Minister or the Home Minister should make it clear as to who are involved in this murder, who are their political relatives and who are their leaders. They should not say that these kind of incidents keep happening. As such it need not be discussed here.

SHRI LAL K. ADVANI (Gandhi Nagar): Mr. Speaker, Sir, so far as the issue of killing is concerned, I am of the view that this issue just concerns Bihar. therefore, in this matter whatever the State Government wants to do and whosoever has been identified for the commission of crime should be arrested by the State Police. I would like to associate myself with the concern expressed by Shri George Fernandes. I would like to request the Hon. Prime Minister, who is also the Congress(I) President, to call an all party meeting for discussions in view of this incident and other recent incidents as he had done in the past to discuss many such is-

sues. It should be discussed in the meeting as to how growing criminalisation of politics and politicalisation of criminals could be checked. All the political parties should collectively evolve a code of conduct to check this malice, of which Bihar is a glaring example. This malice is not restricted to Bihar State only, but it is spreading to other areas also. Legislative measures may also be taken in this regard. Will we helplessly keep on watching the growing tendencies in this regard for want of solution.

Mr. Speaker, Sir, there was a time when criminals used to influence politicians from behind the curtain. But gradually the criminals entered the legislature and even became Ministers and are also noticeable in all the spheres of life. Is the Hon. Prime Minister prepared to take the initiative to check such a tendency? I think this question has wider ramifications and will also have a big impact on the political future of the country. In this regard collective thinking and collective decision of some sort or the other is essential.

SHRI RAM NAGINA MISHRA (Pa-drauna): Mr. Speaker, Sir, I am also connected with Bihar. Therefore, I may also be given an opportunity to say something on this issue.

Mr. Speaker, Sir, I would also like to say something on what the leader of the opposition has just now said. I would also like to make a submission that Bihar like situation is also developing in the districts of Eastern Uttar Pradesh especially in the district of Deoria. All this I am saying because I hail from the area bordering Bihar. Sir, it is also correct that when any leader speaks like this it definitely has some bearing. Sir, in my area Shri Lalu Prasad paid a visit and said in his speech that... is to be done away with. (Interruptions)

[English]

MR. SPEAKER: This is not going on record.

[Translation]

SHRI GEORGE FERNANDES: If it is established, then we are prepared to undergo any punishment. (*Interruptions*)

SHRI SHARAD YADAV (Madhepura): If what has been said is established, then we are prepared to undergo any punishment to be decided upon by you. (*Interruptions*)\*

[English]

MR. SPEAKER: That is not farming part of the record.

[Translation]

SHRI GEORGE FERNANDES: When it has been publicly refuted, then why is the hon. Member raising it? (*Interruptions*)

MR. SPEAKER: When it has not gone on record, then why are you bringing this on record.

(*Interruptions*)

AN HON. MEMBER: A similar speech was delivered by Shri Vajpayee in Uttar Pradesh (*Interruptions*)

SHRI VISHWANATH PRATAP SINGH (Fatehpur): Mr. Speaker, Sir, the way Shri Surendra Yadav, brother of Shri Devendra Yadav, M.P. was murdered, is not only a matter of sorrow, but also a matter of concern. It is not simply a law and order issue. Killings and other condemnable acts takes place and action is also taken on them. The Police officers acted promptly and appre-

hended the culprits and this picture has emerged on that basis. The issue becomes a matter of serious concern when the persons active in politics are associated with the crime. The issue is not merely that of law and order, but it is also the question of public life. Our responsibility does not end with giving explanations or making arguments and counter arguments. In my opinion anyone with political background connected with such an incident, especially if his association is with the ruling party, then the Ruling party has got a special responsibility to act fast. Sir, through you, we strongly condemn this incident. The effective steps taken by the Bihar Government were in wider perspective. I think definitely there are evil designs behind levelling of many allegations and raising of discussion various types about Bihar. A number of State Governments of North-East were dismissed and I think Bihar is also on their agenda. While particularly not raising this issue, I would like to put on record the strong condemnation of the House. Facts may be collected from the Government of Bihar and brought before the House so that other side of the incident not connected with law and order and connected with public life could be debated upon it the House for arriving at some definite conclusion.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAH): Mr. Speaker, Sir, the Ministry of Home Affairs is awaiting full report from the Government of Bihar about the incident of killing of brother of Shri Devendra Yadav, M.P. before arriving at any conclusion or taking any action. Something could be said only after that. So far as the concern expressed by Shri George Fernandes, the leader of the opposition and th former Prime Minister, Shri V.P. Singh on criminalisation of politics is concerned, I would like to submit that no particular individual or political party is totally responsible. It is clearly evident that

\*Not recorded.

no particular party is insulated from the tendency of criminals joining its ranks from time to time and also every party gives patronage to such elements..... (*Interruptions*) I think the Leader of the opposition has rightly said that all the political parties should sit together and think as to how politics could be freed from such forces. The criminals who earlier used to approach politicians for favour to provide them protection from the oppression of Policed officials have themselves now unfortunately become Ministers, MLAs and MPs. I do not think in the prevailing circumstances the administration can take action against these criminal elements. It is a sorry state of affairs and we must think as to how we could get rid of these elements. If we succeed in this endeavour then we will be able to provide good administration to the country.

I think the Hon. Prime Minister is also worried about it and he has been continuously watching the situation. He will definitely try to find out some solution. Cooperation of all the leaders and all the political parties is required in this task.

**THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD):** Mr. Speaker, Sir, I would like to submit one more thing in this regard. I agree with the views expressed by Shri V.P. Singh, the Leader of the opposition and Shri George Fernandes. We are very much pained about such incidents in the country whether in the past or now. I totally agree that whosoever is behind such incidents should be dealt with severely. My party is never in favour of giving protection to persons involved in such incidents. I would like to submit that killing of the son of Shri L.P. Sah and the recent killing of the brother of Shri Devendra Yadav should not be linked with any other political party to divert attention from the happenings in Bihar.

**SHRI NITISH KUMAR:**..... (*Interruptions*)...... propoganda of various types is

being made. Destabilisation propoganda is being deliberately launced. You despatch a team to investigate all the incidents concerning Bihar, so that Shri Azad does not get an opportunity to say anything. Yesterday candidate of his party was caught red-handed..... (*Interruptions*)

**SHRI SURYA NARAYAN YADAV (Saharsa):** Sir, as pointed out during the discussion just now and as stated by Ghulam Nabi Azadji, we have all along made a demand that whether it be the murder of Hemant Sahi or the incident that took place yesterday, you may constitute and send a Parliamentary Committee to Bihar for making an assessment.

**MR. SPEAKER:** Many incidents take place. Do you mean to say that a Parliamentary Committee should be send to each place.

[*English*]

**SHRI A. CHARLES (Trivandrum):** I would like to draw the attention of this House to a very serious matter. There is a very disturbing news that a lady Member of this Parliament has been mentally tortured and harassed because she belongs to a backward community. We speak a lot about the atrocities committed on women. We equally are vociferous when we talk about the atrocities committed on SC and other backward communities. But here is a case of an elected lady Member of this august House; she is being mentally tortured; she is harassed. A news item says that she has even resigned. As Speaker of this House you have the responsibility for the safety of every Member of this House.

She is a promising young lady. There are party differences; but as father of three children I would say that she is a promising young lady. A Member of this august House is undergoing mental agony because she